GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA UNSTARRED QUESTION NO – 3442 ANSWERED ON 17/12/2021

NATIONAL MEDICINAL PLANTS BOARD

3442. SHRIMATI HEMA MALINI: SHRI ARUN SAO:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the National Medicinal Plants Board (NMPB) has launched a national campaign to promote cultivation of medicinal plants in the country and there is any provision of providing economic assistance to the farmers engaged in cultivation of medicinal plants;
- (b) if so, the details thereof State-wise and district-wise;
- (c) whether the Government/NMPB has formulated any Scheme to promote farming and production of medicinal plants/herbs/rare plants in the country and if so, the details thereof:
- (d) whether the Government has conducted any survey to find out rare species of medicinal plants and herbs and if so, the details thereof; and
- (e) the other steps taken/proposed to be taken by the Government in this regard?

ANSWER

THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL)

- (a) Yes, Madam & Sir. Ministry of Ayush, Government of India had implemented Centrally Sponsored Scheme of National Ayush Mission (NAM) to promote the cultivation of medicinal plants in identified clusters/zones through selected State Implementing agencies throughout the country in mission mode from the financial year 2015-16 to 2020-21. As per the scheme guidelines, the support was provided under medicinal plants component of NAM scheme for:
 - (i) Cultivation of prioritized medicinal plants on farmer's land.

- (ii) Establishment of nurseries for raising and supply of quality planting material.
- (iii) Post-harvest management with forwarding linkages.
- (iv) Primary processing, marketing infrastructure etc.

Ministry of AYUSH had provided subsidy for 140 prioritized medicinal plants @30%, 50% and 75% of the cost of cultivation per hectare through State Implementing agencies across the country. The Ministry of Ayush has approved/released an amount of Rs. 13657.679 lakh including state share for cultivation of medicinal plants under medicinal plants component of National Ayush Mission (NAM) scheme throughout the country from the financial year 2015-16 to 2020-21.

In addition to this National Medicinal Plants Board, Ministry of Ayush has launched the two campaigns namely *Tinospora cordifolia* "Amrita for Life" for promotion and creating awareness during the financial year 2018-19 and "20 medicinal plants for 2020" during the financial year 2020-21 to promote and create awareness among local people under "Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants".

National Medicinal Plants Board, Ministry of Ayush supports various institutes/ organizations to organize awareness program, exposure visits, education and capacity building of stakeholders under Central Sector Scheme.

- (b) Ministry of Ayush has approved / released an amount of Rs. 13657.679 lakh to the State Implementing agencies for cultivation of medicinal plants on farmers land under National Ayush Mission Scheme across the country. The state-wise and year wise detail is given at **Annexure-I.**
- (c) Yes, Madam & Sir. Ministry of AYUSH has prepared a draft scheme namely "Pradhan Mantri VRIKSH AYUSH Yojana" for the promotion of Medicinal Plant Cultivation, Post-harvest management and Marketing support by involving farmers and the AYUSH industry.

Under the proposed scheme, there is a provision for financial assistance to cultivate medicinal plants and establish Post-harvest Management Infrastructure. The proposed scheme has been submitted for the approval of the Cabinet.

- (d) Yes, Madam & Sir. National Medicinal Plants Board, Ministry of AYUSH has supported six (06) proposals for setting up Medicinal Plants Conservation and Development Areas (MPCDAs) through survey, documentation of existing natural population of medicinal and aromatic plants and geo referencing. The MPCDA includes activities like threat status of various medicinal plants species traditionally obtained from the wild, identifying major causes of threat to the populations of threat ended species and possible remedy. The detail of projects supported for setting up Medicinal Plants Conservation and Development Areas is given at **Annexure-II.**
- (e) Ministry of Ayush had supported subsidy to the farmers throughout the county for cultivation of 140 medicinal plants for cultivation under medicinal plants component of National Ayush Mission scheme. Out of 140 medicinal plants, 19 medicinal plants are Rare Endangered Threatened (RET) medicinal plants which were supported for cultivation.

Annexure-I

Details of fund approved/released for cultivation of medicinal plants under National AYUSH Mission scheme from the financial year 2015-16 to 2020-21

(Rs. in lakh)

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S.No	State	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	Total
1	Andhra Pradesh	121.280	205.261	128.382	69.279	220.408	0.000	744.611
2	Arunachal Pradesh	0.000	42.779	38.432	9.360	26.255	59.500	176.326
3	Assam	0.000	85.864	55.350	28.122	0.000	0.000	169.336
4	Bihar	0.000	0.000	0.000	0.000	74.487	0.000	74.487
5	Chhattisgarh	0.000	47.630	27.960	28.107	0.000	0.000	103.697
6	Goa	0.000	8.220	9.440	9.437	9.742	0.000	36.839
7	Gujarat	25.915	72.189	71.453	178.670	0.000	0.000	348.227
8	Haryana	49.810	56.988	0.000	0.000	0.000	0.000	106.798
9	Himachal Pradesh	35.731	100.060	8.043	0.000	54.444	0.000	198.279
10	Jammu & Kashmir	7.393	30.670	19.216	21.504	18.288	21.539	118.610
11	Karnataka	102.204	195.630	154.213	86.485	114.673	359.881	1013.086
12	Kerala	69.636	130.431	171.389	115.265	0.000	101.112	587.833
13	Madhya Pradesh	286.905	490.882	317.275	249.359	287.873	853.736	2486.030
14	Maharashtra	194.612	0.000	265.508	0.000	285.356	0.000	745.476
15	Manipur	48.300	70.875	30.248	17.580	15.829	0.000	182.832
16	Meghalaya	0.000	12.769	7.050	0.000	31.526	0.000	51.345
17	Mizoram	8.134	6.817	41.260	39.640	0.954	10.304	107.110
18	Nagaland	20.360	39.379	65.891	38.042	0.000	75.482	239.154
19	Orissa	0.000	107.548	0.000	85.064	0.000	0.000	192.612
20	Puducherry	0.000	4.960	0.000	0.393	0.783	0.000	6.136
21	Punjab	0.000	78.610	0.000	9.469	66.154	0.000	154.233
22	Rajasthan	38.532	194.809	473.603	203.239	327.848	0.000	1238.031
23	Sikkim	22.324	23.252	24.980	0.000	0.000	40.989	111.545
24	Tamil Nadu	144.224	252.712	222.918	173.089	260.995	0.000	1053.938
25	Telangana	81.316	38.751	75.044	36.874	65.748	0.000	297.733
26	Tripura	6.064	0.000	0.000	42.897	0.000	0.000	48.961
27	Uttarakhand	54.216	129.816	105.991	55.667	133.595	0.000	479.285
28	Uttar Pradesh	548.762	336.924	241.198	564.051	0.000	503.012	2193.947
29	West Bengal	18.131	44.941	104.979	62.201	160.933	0.000	391.185
TOTAL		1883.849	2808.766	2659.824	2123.794	2155.891	2025.555	13657.679

Annexure-II

The detail of projects supported for Setting up Medicinal Plants Conservation and Development Areas (MPCDAs) from the financial year 2015-16 to 2020-21

S. No.	Name of the State	Project Title & Project No.
1	Gujarat	Establishment of Medicinal Plants Conservation and Development Areas (MPCDAs) in Mahisagar district of Gujarat" (CONS/GUJ-01/2020-21)
2	Nagaland	Medicinal Plants Conservation & Development Areas (MPCDAs) under in-situ Conservation in Nagaland. (CONS/NG-01/2017-18)
3	Odisha	Conservation of the wild populations of the medicinal Plants via establishment of the Medicinal Plants Conservation Development Area (MPCDAs) in order to ensure its long-term availability of medicinal plants/NTFP and sustainable livelihood for the people of Mandara Giri Hills area. (CONS/OR-01/2020-21)
4	Mizoram	Medicinal Plants Conservation and Development Area, Mizoram under Central Circle, Champhai Forest Division. (CONS/MZ-02/2017-18)
5	Mizoram	Medicinal Plants Conservation and Development Area (MPCDA) under Southern Circle in Mizoram. (CONS/MZ-01/2016-17)
6	Uttarakhand	Medicinal Plant Conservation & Development Area. (CONS/UK-01/2018-19)